

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:391

ANSWERED ON:07.09.2012

CHINESE VISA TO INDIANS

Dhanaplan Shri K. P.;Shekhar Shri Neeraj

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

(a) whether youths selected from Arunachal Pradesh to participate in the 'The Year of China-India Friendship and Cooperation' programme in China were allegedly dropped due to the denial of visa to them by China;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government has taken up the issue with Chinese Government at the highest level and if so, the details and the outcome thereof;

(d) the number of cases of denial of visas to Indian nationals by China reported or which have come to the notice of the Government during each of the last three years and the current year and the reasons therefor; and

(e) the steps taken/proposed to be taken by the government in this regard?

**Answer**

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) & (b) Yes, Sir. A lady delegate from Arunachal Pradesh was selected in the 100 member Indian youth delegation to visit China from 12-21 July 2012. She could not travel as the Chinese authorities did not issue her a visa.

(c) to (e) Government's position that Arunachal Pradesh is an integral and inalienable part of India and that there should be no discrimination against visa applicants of Indian nationality on grounds of domicile and ethnicity has been clearly conveyed to the Chinese Government on several occasions including at the highest level.